

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The sections of National highways from Delhi to Lucknow and Purnea to Patna are generally in traffic worthy condition. Some stretches were damaged during last monsoon which are being attended to. Maintenance and development of National Highway is a continuing activity and works of improvement are being undertaken from time to time subject to the resources available.

Retrenchment of Employees in MITCO

4878. SHRI MUMTAZ ANSARI: Will the Minister of COMMERCE be pleased to state:

(a) whether the employees are being retrenched in Mica Trading Corporation of India Limited (MITCO);

(b) if so, the number of employees retrenched so far, field-wise and the reasons therefor;

(c) whether the Union Government propose to rehabilitate these retrenched employees, elsewhere; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No regular employee of Mica Trading Corporation of India Limited (MITCO) has been retrenched.

(b) to (d). Do not arise.

[English]

Bank-Population ratio in Andhra Pradesh

4879. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state the bank-popu-

lation ratio in Andhra Pradesh, both in urban and rural areas as on November 30, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Reserve Bank of India (RBI) has reported that the average population per bank office (APPBO) as on 30th June, 1991 (latest available) in the urban and rural areas of Andhra Pradesh was 6,000 and 13,000 respectively.

Revision of pay scales of U.D.C., L.D.C and Office Supdts. in Defence Ministry

4880. SHRI TEJ NARAYAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the all India defence Employees clerical association has represented to the government for revision of pay scales of LDC, UDC and Office Supdt. to Rs. 1200/-, Rs. 1400/- and Rs. 1600/- repetitively w.e.f. 1.1.86:

(b) whether the Supreme court has also in its recent judgement directed the Government to revise the pay scale of these categories; and

(c) if so, the details thereof and the action taken by the Government in the matter?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWER): (a) No such representation has been received in these cent past.

(b) No such direction has come to Government's notice.

(c) Does not arise.

Rental Compensation to the Residents of Village Gigril in Jammu

4881. SHRI V. S. VIJAYARAGHAVAN: Will the Minister DEFENCE be pleased to state: